

F.No. 15017/34/2020-Legal/FSSAI
Ministry of Health & Family Welfare
Food Safety and Standards Authority of India

FDA Bhawan, Kotla Road,
New Delhi-110002
Dated the 3rd July, 2020

Meeting Notice

Subject: Call for Expression of Interest (EOI) for Engagement of Law firms for defending court matters before various courts – Pre-bid meeting regarding.

The undersigned is directed to inform that in the EOI of even No. dated 15.06.2020 it was stated that a pre-bid meeting will be convened before the last date of submission of EOI. It has been decided to convene the pre-bid meeting on 08.07.2020 at 4.00 PM through Video Conferencing details of which are given as under.

Link for the Meeting:

<https://nic.webex.com/nic/j.php?MTID=m63203695376cb9b97c594cbec95c6840>

Meeting number: 166 341 3078

Password: Legal@2020

2. All the interested law firms are requested to make it convenient to attend the meeting through video conferencing.


(Pankaj Gera)
Assistant Director (Legal)

Copy to :

- ✓ 1. CITO with the request to make necessary arrangement for the video conference. It is also requested to put this OM on the website of the FSSAI.
2. GA Division, FSSAI to make necessary arrangement in the Conference Room for the said video conference.